

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 14th MARCH, 2023, 10:30 A.M.

CP (IB) No. 21/CB/2021, IA (IB) No. 257/CB/2022, IA (IB) No. 258/CB/2022
IA (IB) No. 289/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Central Bank of India -Vs- Chandulal Chandrakar Memorial Hospital Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. S. Rout, Adv.} IA Nos. 257 & 258/22
Mr. Anupam Dash, Adv.} IA No. 289/22

For Respondent (s)

Mr. Shaswat Kr. Rout, Adv.} IA Nos. 257
258 & 289/22

ORDER

IA (IB) No. 257/CB/2022 and IA (IB) No. 258/CB/2022:

Both sides counsel present. Pleadings are complete. List the matter on 18.04.2023 for arguments.

IA (IB) No. 289/CB/2022:

Ld. Counsel Mr. Anupam Dash appears on behalf of the applicant. Respondent is represented by Ld. Counsel Mr. Shaswat Kumar Rout, who seeks two weeks' time to file reply affidavit. Time is granted for the same. Copy thereof shall be served on the counsel on record for the applicant. List the matter on 18.04.2023.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)